



40

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/16	TP 248/17	For filing objection	237 (A) (ii)	Mr. Kumar Dinesh Seth Vs. MRO Tek Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.)	Shranjith Shetty for - AKS. Law Associates	Petitioner	
2)	Mohana. C Adlaw Partners	Respondent No. 1 & 3	

ORDER

Counsel for Petitioner is present. Counsel for Respondents R1 and R3 also present. Standing Counsel for ROC Karnataka is absent. The employee of ROC office is present. He requested time. List it on 13.02.2018.


Member (T)


Member (J)